

DB.

O.A. 872/89

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's orders

Stamp No 816/89

Per Tribunal

fixed for Admission

on 27/3/90 at Nagpur

27-3-90

with point of limitation

Reg.
Reg.

Notice 15/11/89

o/o.

Point of Limitation before
selection are correct

The matter fixed on 27.3.90

for adm. hearing is adjourned
to 29.3.90 for admission with point of
Limitation
hearing at Nyp. Due to casual absence.
Inform applicant and his
Advocate accordingly.

Instruction letters
issued on application
of his advocate on
22.2.90

22/2/90

Deputy Registrar

Dated 29-3-1990 Camp. Nagpur

Applicant by Mr. Y. B.

Phadnis.

2. This application pertains
to restoration of seniority
giving him ^a deemed date of
promotion in the grade of
UDC and the selection
grade and other connected
and consequential reliefs.
After going through the
application and hearing
Mr. Phadnis, we are
~~not satisfied with this~~
satisfied that this
could.

Contd.

Claims pertaining to ~~the~~ a date on or about 1971. The ~~presently~~ claim is therefore hopelessly belated and barred by limitation. In fact, being so old it is not merely a question of limitation but a question of ^{of} want of jurisdiction. In V. K. Mehra v. The Secretary, Ministry of Information and Broadcasting - ATR 1986 (2) CAT 203 - it has been held "The question is not at all one of condoning ~~of continuing his~~ delay in filing the petition. This is a question of the Tribunal having jurisdiction to entertain a petition in respect of grievance arising prior to 1-11-82. We respectfully agree with this view. In the result, we ~~are accordingly~~ summarily reject this application under section 19(3) of Administrative Tribunal's Act, 1985 ~~with~~ with no order as to costs.

Order dt. 29.3.90
Sent to Applicant -
on 19.6.90.

2/6/90

Order dt. 29.3.90
Served on Applicant on
dt. 3.7.90

1/2/91

For Manager P. S. Chaudhary
(J. P. Sharma) (P. S. Chaudhary)
M(J) M.(A)